

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 21.02.2024**

**Misc. Application No. 152 of 2024  
And  
Appeal Lodg. No. 75 of 2024**

Kokila Dipak Desai & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kunal Kataria, Advocate with Ms. Snehali Karkera,  
Advocate i/b SD & Associates for the Appellant.

**ORDER:**

1. Not on Board. Mentioned by the learned counsel for the Appellant. List on February 29, 2024.

Ms. Meera Swarup  
Technical Member

21.02.2024  
msb